

**Central Administrative Tribunal, Lucknow Bench,**

**Lucknow**

**Contempt Petition No. 2 of 2008**

**In**

**Original Application No. 573/2005**

This the 25<sup>th</sup> day of November, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)  
Hon'ble Dr. A.K. Mishra, Member (A)**

J.P. Soni, Aged about 49 years, S/o Sri Mewalal Seth, R/o 441/241/1 Bhuiya Deve Lane Nagri, Thakurganj, Lucknow  
...Applicant

By Advocate: Sri A. Singh for Sri Arvind Kumar .

**Versus**

1. Smt. Abha Singh, Director, Postal Services (Headquarters) Office of Chief PMG, U.P. Circle, Lucknow.
2. Sri Neelam Srivastava, Chief Postmaster General, U.P. Circle, Lucknow.
3. Smt. Preeti Agarwal, Senior Superintendent of Post Offices, Lucknow Division, Lucknow.

.....Respondents

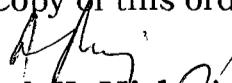
By Advocate: Sri S.P. Singh

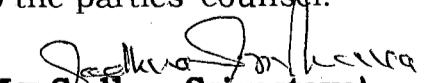
**ORDER (oral)**

**By Ms. Sadhna Srivastava, Member(J)**

The counsel for the respondents submits that being aggrieved the order of this Tribunal, the department has filed Writ petition no. 1144 (S/B) of 2008 in which pleadings are complete and the case will be listed for final hearing. Therefore, he submits that CCP be disposed of accordingly. The CCP is disposed of with liberty to the parties' counsel to move an application for revival of CCP after disposal of Writ petition.

Copy of this order be made available to the parties' counsel.

  
**(Dr. A.K. Mishra)**  
**Member-A**

  
**(Ms. Sadhna Srivastava)**  
**Member-J**

Girish/-